

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of the Section 18 and Section 19 of the All India Institute of Medical Sciences Act, 1956 (as amended in 2012): -

- (a) Annual Report and Accounts of the All India Institute of Medical Sciences (AIIMS), Bibinagar, Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. see No. L.T. 765/18/24]

(B) A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the National Institute of Naturopathy (NIN), Pune, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 766/18/24]

- (ii) (a) Annual Report and Accounts of the Lokopriya Gopinath Bordoloi Regional Institute of Mental Health (LGBRIMH), Tezpur, Assam, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1617/18/24]

**Report and Accounts (2023-24) of IREDA, New Delhi; SSS-NIBE, Kapurthala, Punjab and related papers**

**नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद यसो नाईक): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-**

(i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Thirty-seventh Annual Report and Accounts of the Indian Renewable Energy Development Agency Limited (IREDA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the

Comptroller and Auditor General of India thereon.

(b) Performance Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 739/18/24]

(ii) A copy each (in English and Hindi) of the following papers: -

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(a) Annual Report and Accounts of the Sardar Swaran Singh National Institute of Bio-Energy (SSS-NIBE), Kapurthala, Punjab, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Performance Review by Government on the working of the above Institute.

[Placed in Library. See No. L. T. 1007/18/24]

**I. Notifications of the Ministry of Health and Family Welfare**

**II. Report and Accounts (2022-23) of NDTBC, New Delhi; IIPS, Mumbai, Maharashtra and related papers**

**स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव जाधव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-**

I. (i) A copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification No. S.O. 4238(E) ., dated the 26<sup>th</sup> September, 2024, amending the Schedule to the National Commission for Allied and Healthcare Professions Act, 2021, under sub-section (2) of Section 70 of the said Act.

[Placed in Library. See No. L. T. 767/18/24]

(ii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification No. G.S.R. 666(E) ., dated the 28<sup>th</sup> October, 2024, publishing a Corrigendum to the Notification No. G.S.R. 922(E), dated the 28<sup>th</sup> December, 2023.

[Placed in Library. See No. L. T. 1121/18/24]

(iii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under Section 38 of the Drugs and Cosmetics Act, 1940:-

- (1) G.S.R. 581(E) ., dated the 19<sup>th</sup> September, 2024, publishing the New Drugs and Clinical Trials (Amendment) Rules, 2024.
- (2) G.S.R. 922(E) ., dated the 28<sup>th</sup> December, 2023, publishing the Drugs (.....Amendment) Rules, 2023, along with delay statement.

[Placed in Library. For (1) and (2), see No. L. T. 1121/18/24]